	/=	iling under clause (c	ca) of sub-regulation	(2) of regulation 12	the IBBI (Insolvanov	Resolution Process	for Corporate Porco	ne) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	2294601099	1	420332967	16.48			1874268132	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	757	2351718987	728	2129479187	83.52		210565481	11674319	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	6123814	159031		0.00			5964783	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	843252	843252		0.00				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		760	4653287152	1003012	2549812154	100.00		210565481	1891907234	